

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 216 of 2018

Dated: 8th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Raj West Power Limited

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. P.N. Bhandari for Discoms

ORDER

Issue notice to the Respondents returnable on 09.10.2018.
Mr. Bhandari, learned counsel, takes notice on behalf of Respondent Nos.
2 to 4. Dasti, in addition, is permitted.

List the matter on **09.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk